

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	CONTC/0005292/2021	REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV. VS	VS	// 0
		UMAKANTA TRIPATHY, DIRECTOR, P.R. DEPT.		//
2	GUAP/0000002/2021	SOUMYA RANJANA PANDA VS	AUP UDAYA SENAPATI VS	// 0
		HRUSHIKESH PANDA		//
3	RSA/0000095/2021	SUSHIL GARDIA VS	DIPTI RANJAN BHOKTA VS	// 0
		SURAJ DEEP		//
4	WPC(OA)/0000017/1997	VS	VS	// 0
				//
5	WPC(OA)/0000927/2002	SUDHANSU SEKHAR PATI VS	S.S.K.SUBUDHI VS	// 0
		STATE OF ODISHA		//
6	WPC(OA)/0000995/2017	SARAT CHANDRA MISHRA VS	ADWAITA PRASAD SAHOO VS	// 0
		COMMISSIONER CUM SECY.SCHOOL AND MASS EDU.DEPT.		//
7	WPC(OA)/0000996/2017	GITANJALI NAIK VS	SURYA NARAYN PATNAIK VS	// 0
		STATE OF ODISHA		//
8	WPC(OA)/0001065/2001	BHOJARAJ LUHA VS	D. HOTA VS	// 0
		STATE OF ODISHA		//
9	WPC(OA)/0001599/2017	NITYANANDA PRADHAN VS	A.P.SAHOO VS	// 0
		STATE OF ODISHA		//
10	WPC(OA)/0001600/2017	PRADIPTA KUMAR SAHOO VS	A.P.SAHOO VS	// 0
		STATE OF ODISHA		//
11	WPC(OA)/0002063/1997	UGRESEN MAHKUL VS	M/S BRAJA KISHORE KAR VS	// 0
		STATE OF ODISHA		//

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12	WPC(OA)/0002076/1997	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	M/S K.P MISHRA VS	// 0 //
13	WPC(OA)/0002139/1997	KHETRAMOHAN BASTIA VS STATE OF ODISHA	M/S R.K RATH VS	// 0 //
14	WPC(OA)/0002183/2015	RAMESH CHANDRA BHATTA VS STATE OF ODISHA	SUDHIR PRASAD RATH VS	// 0 //
15	WPC(OA)/0002332/1999	PURNA CHANDRA SWAIN VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
16	WPC(OAC)/0000017/1997	DURGA SHANKAR DASH VS STATE OF ORISSA	M/ SANJIT MOHANTY VS	// 0 //
17	WPC(OAC)/0000026/1997	RAJA KISHORE BEHERA VS STATE OF ORISSA	M/S SURESH CHANDRA MISHRA VS	// 0 //
18	WPC(OAC)/0000069/1997	RATNAKAR SANDHA VS STATE OF ORISSA	M/S AKSHAYA KUMAR NAYAK VS	// 0 //
19	WPC(OAC)/0000086/1997	DURGA PRASAD SAHU VS STATE OF ODISHA	M/S ASHOKA KUMAR MOHAPATRA VS	// 0 //
20	WPC(OAC)/0000101/1997	MANORAMA BARIK VS STATE OF ORISSA	M/S SASHI BHUSAN JENA VS	// 0 //
21	WPC(OAC)/0000280/1997	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	M/S PRASANTA KUMAR MOHANTY VS	// 0 //
22	WPC(OAC)/0000302/1997	SRI JAGANNATH BISWAL VS STATE OF ODISHA	M/S S. MALLIK VS	// 0 //
23	WPC(OAC)/0000318/1997	NIRJHARINI DHAL	M/S DHULIRAM PATTNAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
24	WPC(OAC)/0000335/1997	SANDHYARANI DAS	M/S DEBAJYOTITI CHATTARJEE	//
		VS	VS	0
		STATE OF ORISSA		//
25	WPC(OAC)/0000386/1997	LAXMIDHAR MUDULI	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
26	WPC(OAC)/0000408/1997	LAXMIDHAR MOHAPATRA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
27	WPC(OAC)/0000409/1997	HAREKRUSHNA ROUL	M/S MANOJA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
28	WPC(OAC)/0000417/1997	TRILOCHAN BEURA	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
29	WPC(OAC)/0000421/1997	BIPI BIHARI SAHOO	M/S M.R SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
30	WPC(OAC)/0000433/1997	PRADEEP KUMAR PATTNAIK	M/S PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
31	WPC(OAC)/0000452/1997	SHRI RAMAPADA DASH	M/S SUDERSHAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
32	WPC(OAC)/0000453/1997	PURNA CHANDRA DAS	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
33	WPC(OAC)/0000460/1997	SANATAN PRADHAN	M/S AJODHYA RANJAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
34	WPC(OAC)/0000482/1997	JYOSTNA RANI NAYAK	M/S P.C PRADHAN	//
		VS	VS	0

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35	WPC(OAC)/0000483/1997	STATE OF ORISSA ITISHREE MOHAPATRA VS	M/S P.C PRADHAN VS	// // 0
36	WPC(OAC)/0000568/1997	STATE OF ORISSA SUDIPTA KUMAR BARAL VS	M/S SASHI BHUSHAN JENA VS	// // 0
37	WPC(OAC)/0000570/1997	STATE OF ODISHA DR PRATAP KUMAR DAS VS	M/S SOUBHAGYA S.DAS VS	// // 0
38	WPC(OAC)/0000590/1997	STATE OF ORISSA PRASANTI SWAIN VS	M/S DHULIRAM PATTNAYAK VS	// // 0
39	WPC(OAC)/0000705/1997	STATE OF ODISHA RANJAN RASHMI PRADHAN VS	M/S SUSANTA KUMAR DASH VS	// // 0
40	WPC(OAC)/0000712/1997	STATE OF ORISSA LAKSHMI DEVI VS	M/S KAILASH CHANDRA KAR VS	// // 0
41	WPC(OAC)/0000777/1997	STATE OF ORISSA GANGADHAR SENAPATI VS	M/S D.N LENKA VS	// // 0
42	WPC(OAC)/0000828/1997	STATE OF ODISHA NIMAI CHARAN JENA VS	M/S DAYANIDHI MOHANTY VS	// // 0
43	WPC(OAC)/0000829/1997	STATE OF ODISHA MAHENDRA PRASAD ROUT VS	M/S PRASANTA KUMAR JENA VS	// // 0
44	WPC(OAC)/0000861/1997	STATE OF ODISHA DHIREN KUMAR LENKA VS	M/S BRAJA KISHORE KAR VS	// // 0
45	WPC(OAC)/0000862/1997	STATE OF ODISHA NIGAMANANDA DAS VS STATE OF ODISHA	M/S BRAJA KISHORE KAR VS	// // 0 //

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46	WPC(OAC)/0000865/1997	KSHETRABASI MOHANTA VS STATE OF ODISHA	M/S ANANTA KUMAR MOHAPATRA VS	// 0 //
47	WPC(OAC)/0000875/1997	PRAMOD KUMAR PANIGRAHI VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
48	WPC(OAC)/0000876/1997	GOPAL KRISHNA PANIGRAHI VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
49	WPC(OAC)/0000877/1997	GANESH CHANDRA PRADHAN VS STATE OF ODISHA	M/S P.K DASH VS	// 0 //
50	WPC(OAC)/0000878/1997	PRAFULLA CHANDRA PATANIK VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
51	WPC(OAC)/0000902/1997	ANADI CHARAN MALIK VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
52	WPC(OAC)/0000965/1997	DAMAYANTI DEVI VS STATE OF ODISHA	M/S KUNAL KUMAR SWAIN VS	// 0 //
53	WPC(OAC)/0000984/1997	PURUSOTTAM PATRA VS STATE OF ODISHA	M/S A.ROUTRAY VS	// 0 //
54	WPC(OAC)/0000985/1997	BAIDHAR ROUT (S.F.S) VS STATE OF ODISHA	M/S A.ROUTRAY VS	// 0 //
55	WPC(OAC)/0000989/1997	KRUSHNA CHANDRA MAHARANA VS STATE OF ODISHA	M/S K.C.MISHRA, VS	// 0 //
56	WPC(OAC)/0001043/1997	ASHOK KUMAR SAHOO VS STATE OF ODISHA	M/S D.R.PATTNAIK VS	// 0 //
57	WPC(OAC)/0001066/1997	RAUT SING	M/S SRINIVAS MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WPC(OAC)/0001079/1997	PANCHANANA SAHOO	M/S BHABANI SANKAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
59	WPC(OAC)/0001094/1997	AVAYA KUMAR PATI	M/S DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
60	WPC(OAC)/0001106/1997	BABAJI CHARAN MOHAPTRA	M/S SANJEEB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
61	WPC(OAC)/0001117/1997	BIJAYANANDA PANDA	M/S R.K. RATH	//
		VS	VS	0
		STATE OF ODISHA		//
62	WPC(OAC)/0001129/1997	BASUDEV SAHOO	M/S B.R.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
63	WPC(OAC)/0001144/1997	PRANABA NDHU PANIGRAHI	M/S K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
64	WPC(OAC)/0001155/1997	RATNAKAR SATAPATHY	M/S SUKANT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
65	WPC(OAC)/0001188/1997	MUSHAHEB KHAN	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
66	WPC(OAC)/0001320/1997	BIJAY KUMAR JENA	M/S SURESH CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
67	WPC(OAC)/0001369/1997	BINAY BHUSAN PANDA	M/S ANIL DEO	//
		VS	VS	0
		STATE OF ODISHA		//
68	WPC(OAC)/0001413/1997	AMBUJA KUMAR SAMAL	M/S GANESH PRASAD MOHANTY	//
		VS	VS	0

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69	WPC(OAC)/0001417/1997	ADDL.D.G.AND I.G.OF PRISONS AND DIRECTOR OF CORRECTIONAL SERVICES SUDHANIDHI SAHANY VS STATE OF ODISHA	SHARAT KUMAR DAS VS	// // 0 //
70	WPC(OAC)/0001437/1997	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	A.S.NANDY VS	// 0 //
71	WPC(OAC)/0001455/1997	BAMAN CHARAN SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
72	WPC(OAC)/0001460/1997	SOMBARI TAJAN VS STATE OF ODISHA	BIBEKA NANDA BHUYAN VS	// 0 //
73	WPC(OAC)/0001465/1997	RAJENDRA BISHOYI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
74	WPC(OAC)/0001476/1997	BISWARANJAN ADHIKARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
75	WPC(OAC)/0001480/1997	BINOD BIHARI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
76	WPC(OAC)/0001494/1997	TEKACHAND PRADHAN VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
77	WPC(OAC)/0001511/1997	BIJAY KUMAR PATI VS STATE OF ODISHA	M.R.MISHRA VS	// 0 //
78	WPC(OAC)/0001560/1997	MD. NOORULLA SHAREEF VS STATE OF ODISHA	M/S A.K MISHRA VS	// 0 //
79	WPC(OAC)/0001565/1997	JAYA SHANKAR MAHANA VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// 0 //

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80	WPC(OAC)/0001566/1997	KEDAR BEDATYA VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
81	WPC(OAC)/0001599/1997	RAMAKANTA DASH VS STATE OF ODISHA	M/S AMITAV DAS VS	// 0 //
82	WPC(OAC)/0001644/1997	UPENDRA TRIPATHY VS STATE OF ODISHA	M/S MINA KUMARI DAS VS	// 0 //
83	WPC(OAC)/0001655/1997	KANAKALATA SAHOO VS STATE OF ODISHA	M/S D.R NANDA VS	// 0 //
84	WPC(OAC)/0001673/1997	LAMBODAR ROUT VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
85	WPC(OAC)/0001846/1997	KULAMANI MOHARANA VS STATE OF ODISHA	M/S B.S MISHRA 2 VS	// 0 //
86	WPC(OAC)/0001852/1997	SMT. SUPRAVA DAS VS STATE OF ODISHA	M/S DHARANIDHAR NAYAK VS	// 0 //
87	WPC(OAC)/0001878/1997	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	M/S S.N. JENA VS	// 0 //
88	WPC(OAC)/0001884/1997	DHANESWAR SAHOO VS STATE OF ODISHA	M/S DEVASHIS PANDA VS	// 0 //
89	WPC(OAC)/0001917/1997	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
90	WPC(OAC)/0001936/1997	JHARANA DASH VS STATE OF ODISHA	M/S D.R PATTNAIK VS	// 0 //
91	WPC(OAC)/0002043/1997	AKSHYA KUMAR NAYAK	M/S DHULIRAM PATTANAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WPC(OAC)/0002115/1997	GANGADHAR SAHOO	M/S A.S. NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
93	WPC(OAC)/0002147/1997	RAJKUMAR BEHERA	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WPC(OAC)/0002171/1997	KALAYAN KUMAR DASH	M/S KAILASH CHANDRA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
95	WPC(OAC)/0002300/1997	MADAN MOHAN BEHERA	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WPC(OAC)/0002363/1997	JAIDEB PUJHARI	M/S NAGAN KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
97	WPC(OAC)/0002403/1997	MINA KUMARI NARENDRA	M/S A.S NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
98	WPC(OAC)/0002421/1997	MOHAN SWAIN	M/S D.N LENKA	//
		VS	VS	0
		HOME DEPARTMENT		//
99	WPC(OAC)/0002446/1997	NIBEDITA DAS	M/S A.A DAS	//
		VS	VS	0
		STATE OF ODISHA		//
100	WPC(OAC)/0002546/1997	ASHOK KUMAR PANDA	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
101	WPC(OAC)/0002548/1997	KRUSHNA CHANDRA KHUNTIA	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WPC(OAC)/0002568/1997	RAGHUNATH SAHOO	K.K.SWAIN	//
		VS	VS	0

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103	WPC(OAC)/0002610/1997	STATE OF OSISHA SACHIDA NANDA PRADHAN VS	M/S SRIKAR KUMAR RATH VS	// // 0
104	WPC(OAC)/0002614/1997	STATE OF ODISHA KIRAN KUMAR MOHANTY VS	M/S JAYANT KUMAR RATH VS	// // 0
105	WPC(OAC)/0002622/1997	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	M/S ULLASH CHANDRA MOHANTY VS	// // 0
106	WPC(OAC)/0002673/1997	STATE OF ODISHA UDDHAB CHARAN PRUSTY VS	M/S RASBIHARI MOHAPATRA VS	// // 0
107	WPC(OAC)/0002679/1997	STATE OF ODISHA BINOD BIHARI SWAIN VS	M/S AGASTI KANUNGO VS	// // 0
108	WPC(OAC)/0002690/1997	STATE OF ODISHA DAVID BASTHIRAI VS	M/S C. ANANDA RAO VS	// // 0
109	WPC(OAC)/0002693/1997	STATE OF ODISHA SABITARANI MOHANTY VS	M/S KISHORE CH. PRADHAN VS	// // 0
110	WPC(OAC)/0002698/1997	TSTATE OF ODISHA PURNA CHANDRA PADHI VS	M/S ASWINI KUMAR MISHRA VS	// // 0
111	WPC(OAC)/0002711/1997	STATE OF ODISHA MATHMANIPANDA VS	M/S S.K. RATH VS	// // 0
112	WPC(OAC)/0002712/1997	STATE OF ODISHA HARIHAR ROUT VS	M/S SANTOSH K. MUND VS	// // 0
113	WPC(OAC)/0002713/1997	STATE OF ODISHA RABI NARAYAN HOTA VS STATE OF ODISHA	M/S SRIKAR KUMAR RATH VS	// // 0 //

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114	WPC(OAC)/0002724/1997	PRAHALLAD SAHU VS STATE OF ODISHA	M/S A.K. RAO VS	// 0 //
115	WPC(OAC)/0002749/1997	MOHAN SAHU VS STATE OF ODISHA	M/S SRIKAR KUMAR RATH VS	// 0 //
116	WPC(OAC)/0002771/1997	MRUTYUNJAYA SAHOO VS STATE OF ODISHA	M/S BANSIDHAR SATAPATHY VS	// 0 //
117	WPC(OAC)/0002809/1997	SABITA PATRA VS STATE OF ODISHA	M/S BIMBISAR DASH VS	// 0 //
118	WPC(OAC)/0002841/1997	DIPTIRANI SATAPATHY VS STATE OF ODISHA	M/S NITYANANDA BEHURIA VS	// 0 //
119	WPC(OAC)/0002849/1997	SATISH CHANDRA KAR VS STATE OF ODISHA	M/S PRAKASH RANJAN BARIK VS	// 0 //
120	WPC(OAC)/0003052/1997	ASHOK KUMAR MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
121	WPC(OAC)/0003058/1997	TILOTTAMA BEHERA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
122	WPC(OAC)/0003071/1997	UPENDRANATH SUTAR VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
123	WPC(OAC)/0003077/1997	TABARAK ALI KHAN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
124	WPC(OAC)/0003083/1997	PRAFULLA CHANDRA MISHRA VS STATE OF ODISHA	SURESH CHANDRA MISHRA VS	// 0 //
125	WPC(OAC)/0003085/1997	RABINDRANATH SAHOO	KALI PRASSANA MISRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WPC(OAC)/0003102/1997	BUDHIMAN SAHOO	RAMESH CHANDRA MISHRA	//
		VS	VS	0
		DIRECTOR OF TECHNICAL EDUCATION		//
127	WPC(OAC)/0003103/1997	HARIHAR MISHRA	D.R.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WPC(OAC)/0003280/1997	NAMITA NANDA	M/S NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
129	WPC(OAC)/0003292/1997	SUKANTI DASH	M/S S.K. RATH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WPC(OAC)/0003306/1997	BIJAY KUMAR BARIK	M/S BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WPC(OAC)/0003311/1997	RATNAKAR DAS	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WPC(OAC)/0003312/1997	ABDUL MANNAN	M/S U.N. MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WPC(OAC)/0003321/1997	BASANTA MISHRA	M/S SANJEEB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WPC(OAC)/0003323/1997	JAGANNATH MOHARANA	M/S SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WPC(OAC)/0003325/1997	KARTIK KUMAR MOHANTY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WPC(OAC)/0003346/1997	BIRENDRANATH KUMBHAR	M/S A.K. NANDA	//
		VS	VS	0

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137	WPC(OAC)/0003352/1997	STATE OF ODISHA PRAVAKAR NAIK VS	M/S MANOJ KUMA MOHANTY VS	// // 0
138	WPC(OAC)/0003354/1997	STATE OF ODISHA PRAVAKAR BARIK VS	M/S PRAFUKKA KUMAR MOHAPATRA VS	// // 0
139	WPC(OAC)/0003356/1997	STATE OF ODISHA BANSIDHAR DAS VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
140	WPC(OAC)/0003357/1997	STATE OF ODISHA PRASANNA KUMAR MOHANTY VS	M/S/ PRAFULLA KUMAR MOHAPATRA VS	// // 0
141	WPC(OAC)/0003460/1997	STATE OF ODISHA AJIT KUMAR GHOSE VS	M.SINHA VS	// // 0
142	WPC(OAC)/0003461/1997	STATE OF ODISHA BHABATOSH SINGHA VS	MAHITOSH SINHA VS	// // 0
143	WPC(OAC)/0003462/1997	STATE OF ODISHA BRAJABANDHU DEHURI VS	MAHITOSH SINHA VS	// // 0
144	WPC(OAC)/0003484/1997	STATE OF ODISHA DEBANANDA PANDA VS	KALPATARU PANIGRAHI VS	// // 0
145	WPC(OAC)/0003500/1997	STATE OF ODISHA NARAHARI BEHERA VS	GIRISH CHANDRA MOHAPATRA VS	// // 0
146	WPC(OAC)/0003512/1997	STATE OF ODISHA ARAKSHITA CHARAN NAYAK VS	ULLASH CHANDRA MOHANTY VS	// // 0
147	WPC(OAC)/0003513/1997	STATE OF ODISHA RATNAKAR SWAIN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :04/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WPC(OAC)/0003520/1997	SARAT CHANDRA PATI VS STATE OF ODISHA	J.K.MISHRA VS	// 0 //
149	WPC(OAC)/0003522/1997	SAROJINI DEVI VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
150	WPC(OAC)/0003523/1997	SUDHANGINI KAR VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
151	WPC(OAC)/0003524/1997	JAYSREE SARANGI VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
152	WPC(OAC)/0003525/1997	PRANATI MOHAPATRA VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
153	WPC(OAC)/0003526/1997	KAUSHALYA NANDI VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
154	WPC(OAC)/0003527/1997	NIRUPAMA PATTANAIK VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
155	WPC(OAC)/0003528/1997	GITARANI PATNAIK VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
156	WPC(OAC)/0003529/1997	KAMALA PANI VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
157	WPC(OAC)/0003693/1997	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	M/S P.N. MAHAPATRA VS	// 0 //
158	WPC(OAC)/0003714/1997	RAJAT KUMAR SAHU VS STATE OF ODISHA	M/S A.A.DAS VS	// 0 //
159	WPC(OAC)/0003726/1997	MURALIDHAR NAYAK	M/S DEBARANJAN MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WPC(OAC)/0003727/1997	JAYANTI SAHOO	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WPC(OAC)/0003734/1997	LAXMI MOHANT	M/S A.S. NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
162	WPC(OAC)/0003746/1997	PRANATI KAR	M/S SUDAM CHARAN SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
163	WPC(OAC)/0003748/1997	BIBHU PRASANNA MOHANTY	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WPC(OAC)/0003753/1997	KISHORE KUMAR PRADHAN	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
165	WPC(OAC)/0003754/1997	TAPAN KUMAR DASH	M/S BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WPC(OAC)/0003774/1997	RATNAKAR SAMAL	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WPC(OAC)/0003778/1997	PURUSOTTAM BARIK	M/S AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
168	WPC(OAC)/0003779/1997	BASANTA KUMAR PALLAI	M/S AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
169	WPC(OAC)/0003789/1997	NARAYAN CHANDRA DIKHIT	M/S BAISHNAB CH.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WPC(OAC)/0003799/1997	KUBARA CHARAN SAMANTARAY	SANJIB MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WPC(OAC)/0003804/1997	STATE OF ODISHA SATISH CHANDRA BEHERA VS	M/S G.S. NAMTOAR VS	// // 0
172	WPC(OAC)/0003806/1997	STATE OF ODISHA MANASA KUMARI DAS VS	M/S R.C. DAS VS	// // 0
173	WPC(OAC)/0003809/1997	STATE OF ODISHA KAMALAKANTA BEHERA VS	M/S H.M. DHAL VS	// // 0
174	WPC(OAC)/0003847/1997	STATE OF ODISHA SAMARENDRA BHOL VS	M/S D.R.NANDA VS	// // 0
175	WPC(OAC)/0003849/1997	STATE OF ODISHA MANJUSREE PARIDA VS	M/S MANAWAR AHMAD KHAN VS	// // 0
176	WPC(OAC)/0003874/1997	STATE OF ODISHA MURALIDHAR SAMAL VS	M/S AGASTI KANUNGO VS	// // 0
177	WPC(OAC)/0003884/1997	STATE OF ODISHA DAMODAR PANIGRAHI VS	M/S G.K.MOHANTY VS	// // 0
178	WPC(OAC)/0003951/1997	STATE OF ODISHA NARAYAN DAS VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
179	WPC(OAC)/0003952/1997	STATE OF ODISHA KESHAB CHANDRA BEHERA VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
180	WPC(OAC)/0003953/1997	STATE OF ODISHA GANGADHAR LENKA VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
181	WPC(OAC)/0003954/1997	STATE OF ODISHA GANESH CHANDRA TRIPATHY VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WPC(OAC)/0003955/1997	GAYARAM HAZRA VS STATE OF ODISHA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
183	WPC(OAC)/0003964/1997	BHAIRABA CHANDRA SATPATHY VS STATE OF ODISHA	M/S S.K. DAS VS	// 0 //
184	WPC(OAC)/0003978/1997	DURGA PRASAD DEBATTA VS STATE OF ODISHA	M/S NITYANANDA BEHURAA VS	// 0 //
185	WPC(OAC)/0003983/1997	BISHNU CHARAN BISWAL VS STATE OF ODISHA	B.BISWAL VS	// 0 //
186	WPC(OAC)/0004002/1997	PRATIMA KUMARI PATI VS STATE OF ODISHA	M/S SURYA SUNDAR DAS VS	// 0 //
187	WPC(OAC)/0004003/1997	RABINDRA NATH OJHA VS STATE OF ODISHA	M/S BANSHIDHAR BAUG VS	// 0 //
188	WPC(OAC)/0004004/1997	BHIMA CHARAN BEHERA VS STATE OF ODISHA	M/S KARUNAKAR JENA VS	// 0 //
189	WPC(OAC)/0004005/1997	SARAT KUMAR DOBAI VS STATE OF ODISHA	M/S BANSHIDHAR BAUG VS	// 0 //
190	WPC(OAC)/0004009/1997	SOMANATH NAYAK VS STATE OF ODISHA	M/S BIBEKANANDA NAYAK VS	// 0 //
191	WPC(OAC)/0004010/1997	PARAMESWAR JENA VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	WPC(OAC)/0004011/1997	ANIRUDHA BEHERA VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
193	WPC(OAC)/0004012/1997	SANATAN PRADHAN	M/S PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WPC(OAC)/0004013/1997	SAGAR SAHOO	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WPC(OAC)/0004014/1997	BIREN NAYAK	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WPC(OAC)/0004019/1997	NRUSHINGA PRASAD PATNAIK	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WPC(OAC)/0004022/1997	BENUDHAR BISWAL	M/S RAGHUNATH MEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WPC(OAC)/0004027/1997	RAMA CHANDRA DAS	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WPC(OAC)/0004030/1997	NARAYAN SETHI	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WPC(OAC)/0004038/1997	RAMA CHANDRA DASH	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
201	WPC(OAC)/0004047/1997	DR. PADMA LOCHAN MISHRA	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WPC(OAC)/0004048/1997	DR. SUBASH CHANDRA SAHU	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WPC(OAC)/0004059/1997	NARAYANI DAS	ROHINI KANTA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WPC(OAC)/0004060/1997	KIRTAN NAIK	K.K. KAR	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WPC(OAC)/0004063/1997	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	C. R. MISRA VS	// // 0
206	WPC(OAC)/0004064/1997	STATE OF ODISHA KSHETRAMANI PATEL VS	SHASHI BHUSAN JENA VS	// // 0
207	WPC(OAC)/0004080/1997	STATE OF ODISHA SRIDHAR KAR VS	S.K. SANGANERIA VS	// // 0
208	WPC(OAC)/0004091/1997	STATE OF ODISHA BINODA BIHARI BEHERA VS	AMIYA KUMAR MISHRA VS	// // 0
209	WPC(OAC)/0004092/1997	STATE OF ODISHA SUDAM CHARAN PALEI VS	AMIYA KUMAR MISHRA VS	// // 0
210	WPC(OAC)/0004094/1997	STATE OF ODISHA LAGNA MOHARANA VS	S.K. DAS VS	// // 0
211	WPC(OAC)/0004109/1997	STATE OF ODISHA GOURI SANKAR PATNAIK VS	C. ANANDA RAO VS	// // 0
212	WPC(OAC)/0004110/1997	STATE OF ODISHA RADHAKANTA SAHU VS	C.ANANDA RAO VS	// // 0
213	WPC(OAC)/0004141/1997	STATE OF ODISHA DINESH KUMAR NAYAK VS	MILAN KANUNGO VS	// // 0
214	WPC(OAC)/0004144/1997	STATE OF ODISHA DITUNMANJARI MOHANTY VS	PRADIPTA MOHANTY VS	// // 0
215	WPC(OAC)/0004145/1997	STATE OF ODISHA DHARANIDHAR BEHERA VS STATE OF ODISHA	KUNAL KU SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WPC(OAC)/0004156/1997	CHAKADOLA BIBHAR VS STATE OF ODISHA	KUNAL KU SWAIN VS	// 0 //
217	WPC(OAC)/0004157/1997	MINKETAN SETH VS STATE OF ODISHA	KUNAL KU SWAIN VS	// 0 //
218	WPC(OAC)/0004159/1997	BHASKAR BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	// 0 //
219	WPC(OAC)/0004162/1997	DEBARCHAN NAIK VS STATE OF ODISHA	KUNAL KU SWAIN VS	// 0 //
220	WPC(OAC)/0004170/1997	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	G.S NAMTOAR VS	// 0 //
221	WPC(OAC)/0004177/1997	RABINDRANATH RATH VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
222	WPC(OAC)/0004180/1997	JAGANNATH BARIK VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
223	WPC(OAC)/0004183/1997	JAGADISH GUPTA VS STATE OF ODISHA	GOPABANDHU DASH VS	// 0 //
224	WPC(OAC)/0004209/1997	SUBASH CH SAHOO VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
225	WPC(OAC)/0004211/1997	MADHUSUDAN NAYAK VS STATE OF ODISHA	J.K MISHRA VS	// 0 //
226	WPC(OAC)/0004212/1997	RATNAKAR BEURA VS STATE OF ODISHA	SANJAY KUMAR SAMANTRAY VS	// 0 //
227	CONTC(CP)/0000072/2002	KRUSHNA MURTY PATRA	NARESH CHANDRA MALU	//

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		NITEN CHANDRA,MANG.DIR.,O.I.L.C, LTD		//
228	CONTC(CP)/0000088/2002	MANORANJAN RATH	R.MISRA	//
		VS	VS	0
		A.K.TRIPATHY,IAS,PRINC.SECY.,FINANCE DEPT.		//
229	CONTC(CP)/0000096/2001	JAYA CHANDRA MOHAPATRA	MANOJ MISHRA	//
		VS	VS	0
		BIJAY KUMAR PATNAIK, COMMISSIONER CUM SECRETARY,WATER RESOURCES DEPT.		//
230	CONTC(CP)/0000171/2017	RAMESH CHANDRA BHATTA	SUDHIR PRASAD RATH	//
		VS	VS	0
		RANJANA CHOPRA COMMISSIONER CUM SECY. SCHOOL AND MASS EDU.DEPT.		//
231	CONTC(CP)/0000294/2014	KANHU CHARAN MAJHI	R.K. BISOI	//
		VS	VS	0
		MADHUSUDAN PADHY, I.A.S, FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.		//
232	CONTC(CP)/0000464/2014	KHAGESWAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		DR.TARADUTT, SECY REVENUE AND DISASTER		//
233	CONTC(CP)/0001305/2001	UMAKANTA NAYAK	M/S R.K BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
234	CONTC(CPC)/0000050/1999	CHANDRA SEKHAR DAS	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		SECRETARY,REVENUE AND EXCISE DEPTT.		//
235	CONTC(CPC)/0000055/1998	GOPABANDHU KHUNTIA	M/S DHULIRAM PATTNAIK	//
		VS	VS	0
		DIRECTOR,HEALTH INSTITUTE AND FAMILY WELFARE DEPTT.		//
236	CONTC(CPC)/0000066/2000	RANGADHAR MALLIK	DAYANIDHI MOHANTY	//
		VS	VS	0
		DIGAMBAR MOHANTY,DIRECTOR OF SECONDARY EDUCATION		//
237	CONTC(CPC)/0000077/2000	BIJAYA LAXMI ACHARYA	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		DIRECTOR OF FAMILY WELFARE		//
238	CONTC(CPC)/0000147/2000	PITAMABR PRUSTY	M/S L.MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		N.C BASUDEVAN , I.A.S , COMMISSIONER, COMMERCE TRANSPORT DEPT.		//
239	CONTC(CPC)/0000162/2003	SUBASH CHNADRA SAHOO	M/S K.P MISHRA	//
		VS	VS	0
		RANGLAL JAMUDA, I.A.S, REVENUE DEPT.		//
240	CONTC(CPC)/0000270/1997	ASGAR ALI SAHA	M/S SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
241	CONTC(CPC)/0000344/1997	SUNANDA PANIGRAHI	M/S BIMALENDU BIKAS ACHARYA	//
		VS	VS	0
		CONSERVATOR OF FORESTS,WORKING PLAN CIRCLE,CUTTACK		//
242	CONTC(CPC)/0000389/1997	BIPIN BIHARI HOTA	M/S ASHOK KUMAR MISHRA	//
		VS	VS	0
		SPECIAL SECY. PLANNING AND CO-ORDINATION DEPTT.		//
243	CONTC(CPC)/0000821/2007	AMARABAR DHAL	M/S R.K ROUT	//
		VS	VS	0
		TARUNKANTI MISHRA,SECY HOME DEPTT.		//
244	RVWPET(RPC)/0000021/1998	THE SECRETARY,IRRIGATION DEPTT	A.S.C	//
		VS	VS	0
		PANCHANAN BEHERA		//
245	RVWPET(RPC)/0000022/1998	STATE OF ODISHA	ASC	//
		VS	VS	0
		BISWANATH BEHERA		//
246	RVWPET(RPC)/0000023/1998	STATE OF ODISHA	A.S.C	//
		VS	VS	0
		ANIL KUMAR BEHERA		//

ORISSA HIGH COURT

MISC CASES FILED on :04/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 GUAP/2/2021	SOUMYA RANJANA PANDA-MP	AUP UDAYA SENAPATI
2	28/2021 RVWPET(RPC)/23/1998	STATE OF ODISHA-MP	A.S.C
3	29/2021 RVWPET(RPC)/22/1998	STATE OF ODISHA-MP	ASC
4	46/2021 CONTC(CPC)/270/1997	ASGAR ALI SAHA-MP	M/S SAMEER KUMAR DAS
5	47/2021 CONTC(CPC)/147/2000	PITAMABR PRUSTY-MP	M/S L.MOHAPATRA
6	49/2021 CONTC(CP)/133/2004	SMT. CHARUBALA DAS-MP	M/S SURYA NARAYANA PATTNAIK
7	391/2021 WPC(OAC)/902/1997	ANADI CHARAN MALIK-MP	M/S SHASHI BHUSAN JENA
8	392/2021 WPC(OAC)/1320/1997	BIJAY KUMAR JENA-MP	M/S SURESH CHANDRA MISHRA
9	393/2021 WPC(OAC)/3460/1997	AJIT KUMAR GHOSE-MP	M.SINHA
10	394/2021 WPC(OAC)/1566/1997	KEDAR BEDATYA-MP	M/S MANOJ MISHRA
11	395/2021 WPC(OAC)/1566/1997	KEDAR BEDATYA-MP	M/S MANOJ MISHRA
12	396/2021 WPC(OAC)/1369/1997	BINAY BHUSAN PANDA-MP	M/S ANIL DEO
13	397/2021 WPC(OAC)/1369/1997	BINAY BHUSAN PANDA-MP	M/S ANIL DEO
14	398/2021 WPC(OAC)/3461/1997	BHABATOSH SINGHA-MP	MAHITOSH SINHA
15	399/2021 WPC(OAC)/3462/1997	BRAJABANDHU DEHURI-MP	MAHITOSH SINHA
16	400/2021 WPC(OAC)/3321/1997	BASANTA MISHRA-MP	M/S SANJEEB MOHANTY
17	401/2021 WPC(OAC)/1644/1997	UPENDRA TRIPATHY-MP	M/S MINA KUMARI DAS
18	402/2021 WPC(OAC)/3714/1997	RAJAT KUMAR SAHU-MP	M/S A.A.DAS
19	403/2021 WPC(OAC)/3325/1997	KARTIK KUMAR MOHANTY-MP	M/S SHASHI BHUSAN JENA
20	404/2021 WPC(OAC)/1655/1997	KANAKALATA SAHOO-MP	M/S D.R NANDA
21	405/2021 WPC(OAC)/4157/1997	MINKETAN SETH-MP	KUNAL KU SWAIN
22	406/2021 WPC(OAC)/4091/1997	BINODA BIHARI BEHERA-MP	AMIYA KUMAR MISHRA
23	407/2021 WPC(OAC)/1846/1997	KULAMANI MOHARANA-MP	M/S B.S MISHRA 2
24	408/2021 WPC(OAC)/1460/1997	SOMBARI TAJAN-MP	BIBEKA NANDA BHUYAN
25	409/2021 WPC(OAC)/4092/1997	SUDAM CHARAN PALEI-MP	AMIYA KUMAR MISHRA
26	410/2021	BISWARANJAN ADHIKARI-MP	KUNAL KUMAR SWAIN

27	WPC(OAC)/1476/1997 411/2021	PRADEEP KUMAR PATTNAIK-MP	M/S PURNA CHANDRA MISHRA
28	WPC(OAC)/433/1997 412/2021	BABAJI CHARAN MOHAPTRA-MP	M/S SANJEEB MOHANTY
29	WPC(OAC)/1106/1997 413/2021	RABINDRANATH RATH-MP	GOPABANDHU DASH
30	WPC(OAC)/4177/1997 414/2021	SATISH CHANDRA BEHERA-MP	M/S G.S. NAMTOAR
31	WPC(OAC)/3804/1997 415/2021	BINOD BIHARI BEHERA-MP	K.K.SWAIN
32	WPC(OAC)/1480/1997 417/2021	KRUSHNA CHANDRA KHUNTIA-MP	ASHOK KUMAR MOHAPATRA
33	WPC(OAC)/2548/1997 418/2021	KRUSHNA CHANDRA KHUNTIA-MP	ASHOK KUMAR MOHAPATRA
34	WPC(OAC)/2548/1997 419/2021	KRUSHNA CHANDRA KHUNTIA-MP	ASHOK KUMAR MOHAPATRA
35	WPC(OAC)/2548/1997 420/2021	KIRTAN NAIK-MP	K.K. KAR
36	WPC(OAC)/4060/1997 421/2021	DAVID BASTHIRAI-MP	M/S C. ANANDA RAO
37	WPC(OAC)/2690/1997 422/2021	LAKSHMI DEVI-MP	M/S KAILASH CHANDRA KAR
38	WPC(OAC)/712/1997 423/2021	BISHNU CHARAN BISWAL-MP	B.BISWAL
39	WPC(OAC)/3983/1997 424/2021	PURNA CHANDRA SWAIN-MP	BAIDHAR SAHOO
40	WPC(OA)/2332/1999 424/2021	PRATIMA KUMARI PATI-MP	M/S SURYA SUNDAR DAS
41	WPC(OAC)/4002/1997 425/2021	PRAHALLAD SAHU-MP	M/S A.K. RAO
42	WPC(OAC)/2724/1997 430/2021	SUDHANSU SEKHAR PATI-MP	S.S.K.SUBUDHI
43	WPC(OA)/927/2002 431/2021	BHAWANI SHANKAR JOSHI-MP	M/S SATYA BRATA RATHA
44	WPC(OA)/2432/2002 1010/2021	SRIKANTA DALAI-MP	
45	ABLAPL/11442/2021 12590/2021	UMA SANKAR SAMAL-MP	MANOJ KUMAR PANDA
46	WP(C)/36782/2020 12591/2021	M/S.OSWAL CHEMICALS-MP	M/S.SARADA PR SARANGI
47	WP(C)/3278/2006 416/2021	GYANA RANJAN RAY-MP	
48	WPC(OAC)/838/1997 425/2021	SUCHETA MOHANTY-MP	
49	WPC(OA)/2334/1999 426/2021	SUCHETA MOHANTY-MP	
50	WPC(OA)/2334/1999 428/2021	UMAKANTA NAYAK-MP	M/S R.K BISOI
51	WPC(OA)/1305/2001 429/2021	UMAKANTA NAYAK-MP	M/S R.K BISOI
52	WPC(OA)/1305/2001 432/2021	MANORANJAN JENA-MP	
53	WPC(OA)/2326/1998 433/2021	MANORANJAN JENA-MP	
54	WPC(OA)/2326/1998 434/2021	MANORANJAN JENA-MP	
55	WPC(OA)/2326/1998 435/2021	MANORANJAN JENA-MP	
56	WPC(OA)/2326/1998 436/2021	MANORANJAN JENA-MP	
	WPC(OA)/2326/1998		